

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:7065

ANSWERED ON:08.05.2015

MIHAN PROJECT

Chavan Shri Ashok Shankarrao;Kirtikar Shri Gajanan Chandrakant;Shetty Shri Gopal Chinayya

Will the Minister of DEFENCE be pleased to state:

(a) whether the Union Government has received any request from the State Government of Maha- rashtra to grant approval to the Memorandum of Understanding (MoU) signed for exchange of land for Multi-model International Cargo Hub and Air- port at Nagpur (MIHAN) project; and

(b) if so, the details and present status thereof?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): On the request of Government of Maha- rashtra, Cabinet in its meeting held on 24.12.2014 has approved transfer of ownership of 278 hectares of land in possession of Indian Air Force (IAF) to Maharashtra Airport Development Company (MADC) to set up Multi-model International Cargo Hub and Airport at Nagpur (MIHAN) in lieu of 400 hectares of land being offered by Government of Maharashtra to the IAF for relocation and redevelopment of its assets. Exchange of land would follow after fina- lization of Memorandum of Understanding between IAF and MADC for exchange of land and creation of assets in a phased manner.